

GOVERNMENT OF INDIA  
MINISTRY OF TOURISM

**RAJYA SABHA**  
**STARRED QUESTION NO.134#**  
ANSWERED ON 28.07.2022

**SECURITY ARRANGEMENTS AT TOURIST PLACES**

134# SHRI NEERAJ DANGI:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government is aware of the fact that country is witnessing a large influx of tourists at present;
- (b) the details of the appropriate security arrangements made, in view of the huge crowd at these tourist places; and
- (c) details of the funds spent by Government since the year 2019 keeping in view the security in the tourism sector, State-wise and year-wise?

**ANSWER**

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): A Statement is laid on the Table of the House.

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**STATEMENT IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA  
STARRED QUESTION NO. 134# ANSWERED ON 28.07.2022 REGARDING  
SECURITY ARRANGEMENTS AT TOURIST PLACES**

(a): Yes, Sir.

(b) & (c): Safety & Security of tourists is essentially a State Government subject. However, Ministry of Tourism has taken various measures to address issues relating to safety & security of tourists etc. as detailed below:

- i. Ministry of Tourism has taken up the matter with all State Governments/Union Territory (UT) Administrations for setting up of dedicated Tourism Police. With the efforts of Ministry of Tourism, the State Governments /UT Administrations of Andhra Pradesh, Delhi, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Odisha, Punjab, Rajasthan, Sikkim and Uttar Pradesh have deployed tourist police, in one form or the other.
- ii. Ministry of Tourism has been seeking support of the Ministry of Home Affairs (MHA) for taking up the matter with the State Governments. Ministry of Home Affairs had proposed a concept paper on Tourist Police and was discussed during the DGP and IGP conference held in 2015. Further, a list of 25 tourist sites which could be taken as pilot project for formation of a separate police unit in the States/UTs, was shared with MHA. A training module, prepared by IITTM for imparting training was also forwarded to Ministry of Home Affairs. Ministry of Home Affairs had also circulated a letter to all the Chief Secretaries of all state Governments/UT Administrations asking for the training to be imparted.
- iii. To develop a comprehensive framework, Bureau of Police Research and Development (BPR&D) commissioned a study on Tourist Police Scheme Wherein Ministry of Tourism was also involved. The report is very comprehensive in its analysis and recommendations will create an enabling

framework for tourist safety. Ministry of Tourism has taken up the matter with Ministry of Home Affairs for implementation of Tourist Police Scheme at the Pan-India level.

- iv. Ministry of Tourism also got a study conducted by Indian Institute of Tourism & Travel Management (IITTM), an autonomous institute under its control, to understand the requirement of tourist police and sensitizing the tourist police so created towards their needs. Ministry of Tourism forwarded a copy of this Study report titled “Functioning of Tourist Police in States/UTs & Documentation of Best Practices” to all the State Govts/UT Administrations for necessary action at their end.
- v. Ministry of Tourism has set up a 24x7 Multi-Lingual Tourist Info-Helpline on the toll free number 1800111363 or on a short code 1363 in 12 Languages including 10 international languages (German, French, Spanish, Italian, Portuguese, Russian, Chinese, Japanese, Korean, Arabic), Hindi English for domestic and foreign tourists to provide support service in term of information relating to Travel in India and to offer appropriate guidance to tourists in distress while travelling in India.
- vi. Ministry of Tourism along with all stakeholders, including the Tourism Departments of all States and UTs, have adopted the 'Code of Conduct for Safe & Honourable Tourism' which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents in particular, women and children.
- vii. Under Nirbhaya Fund, Ministry of Tourism has sanctioned total amount of Rs 16,79,20,024/- and released Rs. 6,24,46,860/- during the financial year 2020-21 as first installment in favor of the Madhya Pradesh Government from the Centrally Sponsored Scheme of “Safe Tourist Destinations for Women”.

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